

ITEM NO.54

COURT NO.12

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19499/2024

[Arising out of impugned final judgment and order dated 10-08-2023 in WP No. 4821/2019 passed by the High Court of Judicature at Bombay at Nagpur]

MAHARASHTRA STATE ROAD TRANSPORT CORPORATION

Petitioner(s)

VERSUS

SUBHASH S/O LAXMANRAO BRAMHE

Respondent(s)

WITH

SLP(C) No. 19507/2024 (IX)

SLP(C) No. 19506/2024 (IX)

SLP(C) No. 19509/2024 (IX)

SLP(C) No. 19916/2024 (IX)

SLP(C) No. 19504/2024 (IX)

SLP(C) No. 19510/2024 (IX)

Diary No(s). 15255/2024 (IX)

(IA No.241878/2024-CONDONATION OF DELAY IN FILING and IA No.241879/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241880/2024-EXEMPTION FROM FILING O.T. and IA No.241881/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.241882/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 15479/2024 (IX)

(FOR ADMISSION and I.R. and IA No.238620/2024-CONDONATION OF DELAY IN FILING and IA No.238619/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.238621/2024-EXEMPTION FROM FILING O.T. and IA No.238622/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.238618/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 15842/2024 (IX)

(FOR ADMISSION and I.R. and IA No.237190/2024-CONDONATION OF DELAY IN FILING and IA No.237189/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.237191/2024-EXEMPTION FROM FILING O.T. and IA No.237192/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.237188/2024-PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16100/2024 (IX)
 (IA No.234643/2024-CONDONATION OF DELAY IN FILING and IA No.233282/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.233283/2024-EXEMPTION FROM FILING O.T. and IA No.233284/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.233281/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16186/2024 (IX)
 (IA No.241199/2024-CONDONATION OF DELAY IN FILING and IA No.241200/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241201/2024-EXEMPTION FROM FILING O.T. and IA No.241202/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.241203/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16613/2024 (IX)
 (FOR ADMISSION and I.R. and IA No.241953/2024-CONDONATION OF DELAY IN FILING and IA No.241957/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241959/2024-EXEMPTION FROM FILING O.T. and IA No.241954/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.241955/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16642/2024 (IX)
 (IA No.237767/2024-CONDONATION OF DELAY IN FILING and IA No.237769/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.237770/2024-EXEMPTION FROM FILING O.T. and IA No.237768/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.237772/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16659/2024 (IX)

Diary No(s). 24449/2024 (IX)
 (IA No.235433/2024-CONDONATION OF DELAY IN FILING and IA No.235432/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.235434/2024-EXEMPTION FROM FILING O.T. and IA No.235426/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.235431/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24487/2024 (IX)
 (IA No.238029/2024-CONDONATION OF DELAY IN FILING and IA No.238026/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.238031/2024-EXEMPTION FROM FILING O.T. and IA No.238032/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.238023/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24505/2024 (IX)

(IA No.238057/2024-CONDONATION OF DELAY IN FILING and IA No.238056/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.238058/2024-EXEMPTION FROM FILING O.T. and IA No.238059/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.238055/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24535/2024 (IX)
 (IA No.233876/2024-CONDONATION OF DELAY IN FILING and IA No.233879/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.233880/2024-EXEMPTION FROM FILING O.T. and IA No.233877/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.233878/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 26630/2024 (IX)
 (IA No.243669/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.243671/2024-EXEMPTION FROM FILING O.T. and IA No.243668/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24736/2024 (IX)
 (IA No.234195/2024-CONDONATION OF DELAY IN FILING and IA No.234193/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.234196/2024-EXEMPTION FROM FILING O.T. and IA No.234197/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.234192/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24752/2024 (IX)
 (IA No.234260/2024-CONDONATION OF DELAY IN FILING and IA No.234259/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.234262/2024-EXEMPTION FROM FILING O.T. and IA No.234264/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.234258/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29719/2024 (IX)
 (IA No.278766/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.278771/2024-EXEMPTION FROM FILING O.T. and and IA No.278764/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24802/2024 (IX)
 (IA No.239645/2024-CONDONATION OF DELAY IN FILING and IA No.239651/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.239653/2024-EXEMPTION FROM FILING O.T. and IA No.239656/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.239648/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19796/2024 (IX)

Diary No(s). 24961/2024 (IX)

(IA No. 234666/2024 - CONDONATION OF DELAY IN FILING, IA No. 234668/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 234665/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 234667/2024 - EXEMPTION FROM FILING O.T. & IA No. 234664/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24989/2024 (IX)

(IA No. 234278/2024 - CONDONATION OF DELAY IN FILING, IA No. 234280/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 234277/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 234279/2024 - EXEMPTION FROM FILING O.T. & IA No. 234276/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20215/2024 (IX)

SLP(C) No. 20213/2024 (IX)

SLP(C) No. 29317/2024 (IX)

(IA No.270943/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270944/2024-EXEMPTION FROM FILING O.T. and IA No.270942/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19798/2024 (IX)

SLP(C) No. 29696/2024 (IX)

IA No.270983/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270984/2024-EXEMPTION FROM FILING O.T. and IA No.270982/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 25538/2024 (IX)

SLP(C) No. 19797/2024 (IX)

Diary No(s). 25664/2024 (IX)

(IA No.199174/2024-CONDONATION OF DELAY IN FILING and IA No.199182/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.199169/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20214/2024 (IX)

SLP(C) No. 19883/2024 (IX)

SLP(C) No. 29282/2024 (IX)

(IA No. 270971/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 270972/2024 - EXEMPTION FROM FILING O.T. & IA No. 270970/2024 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 28645/2024 (IX)
(IA No. 231192/2024 - CONDONATION OF DELAY IN FILING, IA No. 231194/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 231191/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 231193/2024 - EXEMPTION FROM FILING O.T. & IA No. 231190/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19868/2024 (IX)

SLP(C) No. 19867/2024 (IX)

SLP(C) No. 19961/2024 (IX)

Diary No(s). 29142/2024 (IX)
(IA No. 194101/2024 - CONDONATION OF DELAY IN FILING, IA No. 194103/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 194098/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29185/2024 (IX)
(IA No.282081/2024-CONDONATION OF DELAY IN FILING and IA No.282084/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.282085/2024-EXEMPTION FROM FILING O.T. and IA No.282082/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.282083/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29731/2024 (IX)
(IA No.279423/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.279427/2024-EXEMPTION FROM FILING O.T. and IA No.279422/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29776/2024 (IX)
(IA No.288306/2024-CONDONATION OF DELAY IN FILING and IA No.288305/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.288307/2024-EXEMPTION FROM FILING O.T. and IA No.288308/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.288304/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30015/2024 (IX)
(IA No.283537/2024-CONDONATION OF DELAY IN FILING and IA No.283536/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.283538/2024-EXEMPTION FROM FILING O.T. and IA No.283539/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.283535/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30043/2024 (IX)

(IA No. 181667/2024 - CONDONATION OF DELAY IN FILING, IA No. 194222/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30121/2024 (IX)
 (IA No.286385/2024-CONDONATION OF DELAY IN FILING and IA No.286389/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.286391/2024-EXEMPTION FROM FILING O.T. and IA No.286387/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.286392/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29115/2024 (IX)
 (IA No. 269044/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 269045/2024 - EXEMPTION FROM FILING O.T. & IA No. 269043/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30205/2024 (IX)
 (IA No.281801/2024-CONDONATION OF DELAY IN FILING and IA No.281800/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281802/2024-EXEMPTION FROM FILING O.T. and IA No.281803/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.281799/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20859/2024 (IX)
 (FOR ADMISSION and I.R. and IA No.192352/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192355/2024-EXEMPTION FROM FILING O.T. and IA No.192349/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19347/2024 (IX)

SLP(C) No. 29709/2024 (IX)
 (IA No. 273568/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 273572/2024 - EXEMPTION FROM FILING O.T. & IA No. 273566/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31445/2024 (IX)
 (IA No.281685/2024-CONDONATION OF DELAY IN FILING and IA No.281690/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281692/2024-EXEMPTION FROM FILING O.T. and IA No.281683/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.281689/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31448/2024 (IX)
 (IA No.279410/2024-CONDONATION OF DELAY IN FILING and IA No.279409/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.279411/2024-EXEMPTION FROM FILING O.T. and IA No.279412/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.279407/2024-PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29117/2024 (IX)
(IA No. 267621/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 267623/2024 - EXEMPTION FROM FILING O.T. & IA No. 267619/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29720/2024 (IX)
(IA No.279448/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.279451/2024-EXEMPTION FROM FILING O.T. and IA No.279445/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29710/2024 (IX)
(IA No.270962/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270963/2024-EXEMPTION FROM FILING O.T. and IA No.270961/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29711/2024 (IX)
(IA No.270371/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270373/2024-EXEMPTION FROM FILING O.T. and IA No.270370/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31553/2024 (IX)
(IA No. 284237/2024 - CONDONATION OF DELAY IN FILING, IA No. 284241/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 284236/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 284239/2024 - EXEMPTION FROM FILING O.T. & IA No. 284234/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32174/2024 (IX)
(IA No.282384/2024-CONDONATION OF DELAY IN FILING and IA No.282385/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.282386/2024-EXEMPTION FROM FILING O.T. and IA No.282383/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.282387/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29116/2024 (IX)
(IA No. 270231/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 270235/2024 - EXEMPTION FROM FILING O.T., IA No. 270230/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32235/2024 (IX)
(IA No.284858/2024-CONDONATION OF DELAY IN FILING and IA No.284857/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.284859/2024-EXEMPTION FROM FILING O.T. and IA No.284860/2024-CONDONATION OF DELAY IN REFILEING / CURING THE

DEFECTS and IA No.284856/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**SLP(C) No. 29310/2024 (IX)
(IA No.270097/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270099/2024-EXEMPTION FROM FILING O.T. and IA No.270095/2024-PERMISSION TO FILE ADDL.DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 32437/2024 (IX)
(FOR ADMISSION and I.R. and IA No.281809/2024-CONDONATION OF DELAY IN FILING and IA No.281807/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281811/2024-EXEMPTION FROM FILING O.T. and IA No.281812/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.281805/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 32534/2024 (IX)
(IA No.285476/2024-CONDONATION OF DELAY IN FILING and IA No.285470/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.285479/2024-EXEMPTION FROM FILING O.T. and IA No.285481/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.285456/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 29694/2024 (IX)
(IA No.278135/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.278137/2024-EXEMPTION FROM FILING O.T. and IA No.278134/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 29695/2024 (IX)
(IA No.274696/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.274698/2024-EXEMPTION FROM FILING O.T. and IA No.274694/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 36630/2024 (IX)
(FOR ADMISSION and I.R. and IA No.281941/2024-CONDONATION OF DELAY IN FILING and IA No.281938/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281942/2024-EXEMPTION FROM FILING O.T. and IA No.281944/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.281937/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 28898/2024 (IX)
(IA No. 269709/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 269711/2024 - EXEMPTION FROM FILING O.T., IA No. 269708/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 38413/2024 (IX)
(IA No.227021/2024-CONDONATION OF DELAY IN FILING and IA No.227020/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

and IA No.227023/2024-EXEMPTION FROM FILING O.T. and IA
No.227019/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38434/2024 (IX)
(IA No.232340/2024-CONDONATION OF DELAY IN FILING and IA
No.232341/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.232342/2024-EXEMPTION FROM FILING O.T. and IA
No.232339/2024-CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS and IA No.232344/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38449/2024 (IX)
(IA No.232379/2024-CONDONATION OF DELAY IN FILING and IA
No.232378/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.232380/2024-EXEMPTION FROM FILING O.T. and IA
No.232381/2024-CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS and IA No.232377/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38460/2024 (IX)
(FOR ADMISSION and I.R. and IA No.230289/2024-CONDONATION OF DELAY
IN FILING and IA No.230288/2024-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.230291/2024-EXEMPTION FROM FILING O.T.
and IA No.230292/2024-CONDONATION OF DELAY IN REFILEING / CURING
THE DEFECTS and IA No.230287/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38497/2024 (IX)
(IA No. 230267/2024 - CONDONATION OF DELAY IN FILING, IA No.
230271/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS, IA No. 230264/2024 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT, IA No. 230269/2024 - EXEMPTION FROM FILING O.T.
& IA No. 230263/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38567/2024 (IX)
(IA No.229891/2024-CONDONATION OF DELAY IN FILING and IA
No.229888/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.229890/2024-EXEMPTION FROM FILING O.T. and IA
No.229892/2024-CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS and IA No.229887/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38575/2024 (IX)
(IA No.234614/2024-CONDONATION OF DELAY IN FILING and IA
No.234617/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.234618/2024-EXEMPTION FROM FILING O.T. and IA
No.234615/2024-CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS and IA No.234616/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38612/2024 (IX)
(IA No.223870/2024-CONDONATION OF DELAY IN FILING and IA

No.223869/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.223871/2024-EXEMPTION FROM FILING O.T. and IA No.223868/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38628/2024 (IX)
(IA No.222072/2024-CONDONATION OF DELAY IN FILING and IA No.222071/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.222074/2024-EXEMPTION FROM FILING O.T. and IA No.222070/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 26627/2024 (IX)
(IA No.248098/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.248106/2024-EXEMPTION FROM FILING O.T. and IA No.248097/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38693/2024 (IX)
(IA No.218792/2024-CONDONATION OF DELAY IN FILING and IA No.218789/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218794/2024-EXEMPTION FROM FILING O.T. and IA No.218787/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38716/2024 (IX)
(IA No.225286/2024-CONDONATION OF DELAY IN FILING and IA No.225287/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.225288/2024-EXEMPTION FROM FILING O.T. and IA No.225289/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38751/2024 (IX)
(IA No.219816/2024-CONDONATION OF DELAY IN FILING and IA No.219814/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.219817/2024-EXEMPTION FROM FILING O.T. and IA No.219813/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38780/2024 (IX)
(IA No.219538/2024-CONDONATION OF DELAY IN FILING and IA No.219534/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.219540/2024-EXEMPTION FROM FILING O.T. and IA No.219533/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38819/2024 (IX)
(FOR ADMISSION and I.R. and IA No.218238/2024-CONDONATION OF DELAY IN FILING and IA No.218237/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218240/2024-EXEMPTION FROM FILING O.T. and IA No.218236/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38878/2024 (IX)
 (IA No.220986/2024-CONDONATION OF DELAY IN FILING and IA No.220984/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.220991/2024-EXEMPTION FROM FILING O.T. and IA No.222508/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38909/2024 (IX)
 (IA No.216264/2024-CONDONATION OF DELAY IN FILING and IA No.216266/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216267/2024-EXEMPTION FROM FILING O.T. and IA No.216265/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39642/2024 (IX)
 (FOR ADMISSION and I.R. and IA No.217698/2024-CONDONATION OF DELAY IN FILING and IA No.217697/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.217699/2024-EXEMPTION FROM FILING O.T. and IA No.217696/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39664/2024 (IX)
 (IA No.241654/2024-CONDONATION OF DELAY IN FILING and IA No.241656/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241657/2024-EXEMPTION FROM FILING O.T. and IA No.241659/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40173/2024 (IX)
 (IA No.219038/2024-CONDONATION OF DELAY IN FILING and IA No.219040/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.219041/2024-EXEMPTION FROM FILING O.T. and IA No.219039/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 22554/2024 (IX)
 (IA No. 215419/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 215423/2024 - EXEMPTION FROM FILING O.T. & IA No. 215417/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40244/2024 (IX)
 (IA No.223470/2024-CONDONATION OF DELAY IN FILING and IA No.223469/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.223471/2024-EXEMPTION FROM FILING O.T. and IA No.223468/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 22553/2024 (IX)
 (IA No. 211120/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 211122/2024 - EXEMPTION FROM FILING O.T. & IA No. 211118/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40293/2024 (IX)
 (IA No.239372/2024-CONDONATION OF DELAY IN FILING and IA
 No.239373/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.239374/2024-EXEMPTION FROM FILING O.T. and IA
 No.239375/2024-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40315/2024 (IX)
 (IA No.212609/2024-CONDONATION OF DELAY IN FILING and IA
 No.212605/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.212608/2024-EXEMPTION FROM FILING O.T. and IA
 No.212604/2024-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40324/2024 (IX)
 (IA No.233417/2024-CONDONATION OF DELAY IN FILING and IA
 No.233422/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.233418/2024-EXEMPTION FROM FILING O.T. and IA
 No.233425/2024-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 779/2025 (IX)
 (IA No. 297467/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 297469/2024 - EXEMPTION FROM FILING O.T. & IA No.
 297470/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 778/2025 (IX)
 (IA No. 290549/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 290552/2024 - EXEMPTION FROM FILING O.T. & IA No.
 290547/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 1567/2025 (IX)
 (IA No. 636/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 638/2025 - EXEMPTION FROM FILING O.T. & IA No.
 634/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 709/2025 (IX)
 (IA No. 292185/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 292186/2024 - EXEMPTION FROM FILING O.T. & IA No.
 292187/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 712/2025 (IX)

(IA No. 292179/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 292180/2024 - EXEMPTION FROM FILING O.T. & IA No.
 292181/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 710/2025 (IX)
 (IA No. 296785/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 296787/2024 - EXEMPTION FROM FILING O.T. & IA No.
 296784/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 723/2025 (IX)
 (IA No. 293140/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 293145/2024 - EXEMPTION FROM FILING O.T. & IA No.
 293136/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 722/2025 (IX)
 (IA No. 296355/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 296360/2024 - EXEMPTION FROM FILING O.T. & IA No.
 296353/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 720/2025 (IX)
 (IA No. 294779/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 294784/2024 - EXEMPTION FROM FILING O.T. & IA No.
 294777/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 721/2025 (IX)
 (IA No. 293396/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT, IA No. 293399/2024 - EXEMPTION FROM FILING O.T. & IA No.
 293395/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 57239/2024 (IX)
 (IA No. 7306/2025 - CONDONATION OF DELAY IN FILING, IA No.
 7309/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA
 No. 7310/2025 - EXEMPTION FROM FILING O.T. & IA No. 7312/2025 -
 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 57444/2024 (IX)
 (IA No. 24177/2025 - CONDONATION OF DELAY IN FILING, IA No.
 24178/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA
 No. 24180/2025 - EXEMPTION FROM FILING O.T. & IA No. 24188/2025 -
 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 57811/2024 (IX)
 (IA No. 21360/2025 - CONDONATION OF DELAY IN FILING, IA No.
 21359/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA
 No. 21361/2025 - EXEMPTION FROM FILING O.T. & IA No. 21358/2025 -
 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 18-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Ms. Aishwarya Bhati, A.S.G.(NP)
Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.
Ms. Kinjal Sharma, Adv.

For Respondent(s) Mr. Ritesh Patil, AOR
Mr. Jitendra Kumar, Adv.
Mr. Ray Abhishek Joshi, Adv.
Mr. Saurabh Singh, Adv.

Mr. P. N. Misra, Sr. Adv.
Mr. Shivaji M. Jadhav, AOR
Mr. Brij Kishor Sah, Adv.
Mr. Adarsh Kumar Pandey, Adv.
Mr. Vignesh Singh, Adv.
Mr. Aditya S. Jadhav, Adv.
Mr. Rohan Wadhwa, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Heard Ms. Mayuri Raghuvanshi, learned counsel for the petitioner(s) and Mr. P. N. Misra learned senior counsel for the respondent(s).

Arguments concluded.

Judgment reserved. Written submission(s)/short note(s) be filed by Friday i.e. 21.02.2025.

**(NIRMALA NEGI)
COURT MASTER (SH)**

**(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR**